

There is no proposal for setting up of a National Tribunal and Labour Court in the new capital of Amaravati in Andhra Pradesh.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

High yielding variety of Robusta and Arabica coffee plants

1601. SHRIMATI RENUKA CHOWDHURY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Central Coffee Research Institute has come up with any new high yielding and disease resistance varieties of Robusta and Arabica coffee plants in the recent past;

(b) if so, the details thereof; and

(c) the fresh steps taken by Government to meet the coffee growers' requirement of Robusta Clonal planting material and also to enhance the low and stagnating productivity levels of coffee in the country?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Yes Sir, the Central Coffee Research Institute (CCRI) of Coffee Board is releasing high yielding and disease resistant varieties of Arabica and Robusta from time to time. In Arabica, 'Chandragiri' a semi-dwarf variety with high degree of field tolerance to leaf rust disease and high yield potential has been released for commercial cultivation during 2007-08 season. In addition, three genotypes of Arabica have been given for multi-location trials in growers' field during 2014-15. In Robusta, the improved hybrid variety already developed by CCRI is most preferred among the growers because of its high yield potential and quality of beans. Further research for development of drought resistant variety of Robusta has been taken up by CCRI.

(c) CCRI has developed and refined the clonal propagation techniques and has supplied around 1,62,000 rooted clones of hybrid variety to the growers' from 2014-15 onwards. Training programmes are organized to build the capacity of growers in clonal production methods. Clonal nurseries have been set up in about 10 estates with the technical support of CCRI. Efforts are being made to involve the unemployed youth and self-help groups for clonal multiplication of Robusta coffee.

Coffee Board is also implementing Integrated Coffee Development Project under which various interventions such as research and development, technology transfer,

capacity building, replacing the old unproductive varieties with improved high yielding/ disease tolerant varieties, water augmentation and mechanization etc. are undertaken for the overall improvement of production, productivity and quality of coffee.

Safeguarding India's fisheries interest at WTO meet

1602. SHRIMATI WANSUK SYIEM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India is getting ready to safeguard the livelihood of its million strong fisherfolk population, when the WTO Ministerial meets next year for disciplining the global fisheries subsidies;

(b) whether Government has formed an Inter-Ministerial Task Force to work upon a position that India needs to take at the WTO Ministerial meet next year; and

(c) whether India would be vigilant at the WTO meet especially over the issues relating to containing illegal, unreported/ unregulated fishing and getting special and differential treatment at the Ministerial decisions?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) Government of India (GOI) has constituted an Inter-Ministerial task force under the Department of Animal Husbandry, Dairying and Fisheries in the Ministry of Agriculture, with the responsibility to work out specific strategies required from time to time for India's constructive interventions in the WTO negotiations on fisheries subsidies. GOI had reiterated before the WTO Negotiating Group on Rules (NGR), its stand on the need for Special and Differential (S&D) Treatment for the developing countries in line with the Ministerial Decisions under Doha Development Agenda in 2001 and the Hong Kong Ministerial Meet of 2005. Flexibilities, particularly for the artisanal, poor and subsistence fishermen, is the major element of India's interventions in these negotiations.

Ranking list of States in 'ease of doing business'

1603. SHRIMATI RANEE NARAH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the State-wise ranking list of 'ease of doing business' in India in 2015 and 2016;

(b) the names of the 340 parameters that are required to be fulfilled on performance for gradation list of ranking; and

(c) what is the role of World Bank on releasing the ranking of easiest State for doing business in India?